

HP State Pollution Control Board,
Below BCS, Phase-III, New Shimla

No. **PCB-OA No. 514/2022- 14922**Dated: **03-11-2022**

To

The Registrar General
Hon'ble National Green Tribunal
Faridkot House, Copernicus Marg, New Delhi-110001

Subject: Compliance to Hon'ble NGT's order dated 30.08.2022, passed in O.A. No. 514/2022 titled as Pawan Kumar & Ors. Vs. State of H.P. (ATR of Joint Committee).

Sir,

Please refer to the afore-cited subject matter related to alleged illegal mining on government land and uprooting of khair trees at Village Riyah, Tehsil Sujampur, District Hamirpur H.P. wherein, vide order dated 30.08.2022, following directions were passed:-

"...3..... In view of the allegations made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of representative of State PCB, DFO and District Magistrate, Hamirpur and direct the same to meet within two weeks, undertake visit to the site, look into the grievance of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position, take appropriate remedial action by following due process of law and submit its Factual and Action Taken Report within two months by e-mail at Judicial-ngt@gov.in.....

List for further consideration on 22.12.2022...."

In compliance to afore-cited order dated 30.08.2022, the Joint Committee constituted by the Hon'ble NGT has submitted a Report. The joint inspection report of the Joint Committee is annexed as **Annexure R-1**, which may kindly be placed on record please.

(Encl: as above)

Yours faithfully,



Apoorv Devgan, IAS

Member Secretary

HPSPCB, Shimla

Report of the Joint Inspection Committee

Subject: - Joint Inspection Report in Compliance to the orders dated 30/08/2022 passed by the National Green Tribunal in the matter of Original Application No. 122 titled as Pawan Kumar vs State of H

A. Introduction

The Hon'ble National Green Tribunal vide order dated 30/08/2022 constituted a Committee comprising of State PCB, DFO and District Magistrate, Hamirpur.

The relevant extract of said the order is reproduced hereunder: -

".....In view of the allegations made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of representative of State PCB, DFO and District Magistrate, Hamirpur and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position, take appropriate remedial action by following due process of law and submit its Factual and Action Taken Report within two months by e-mail at judicial-ngt@gov.in....."

B. Meeting and spot visit of the Joint Committee on dated 11/10/2022

In compliance to the aforementioned orders dated 30.08.2022 a Joint Inspection of the site at Village Riyah, Tehsil Sujanpur, Distt. Hamirpur (HP) under the Chairmanship of Sub Divisional Officer (C), Sujanpur along with stakeholders/officials was carried out on 11/10/2022 wherein following were present: -

1. Sub Divisional Officer (C), Sujanpur.
2. Assistant Environmental Engineer, HPSPCB Una
3. Mining Inspector, Hamirpur
4. Range Forest Officer, Hamirpur
5. Field Kaanungo Sujanpur
6. Pradhan Gram Panchayat Thana Dhamriana

During the site visit, it was found that at the land comprising of Khasra Nos. 184 & 187 in Village Riyah, Tehsil Sujanpur, Distt. Hamirpur (HP) the work for the construction of Panchvati Park was under process and the said work is being executed by the Gram Panchayat of Thana Dhamriana. At the time of inspection, it was found that the concerned Gram Panchayat has only constructed approximately half of approach road and carried out plot development work of the Panchvati Park. During the inspection, it was found that averments made in the complaint letter by the complainants are not true and no uprooting of Khair Trees and illegal mining has been found on the spot.

The Forest Guard of Sujanpur Range apprised the Chairman that a similar complaint on this issue was received in Forest Department of HP. During the enquiry in the matter already carried out it was found that there was no uprooting of trees at the site under question and also the person (s) named in the complaint as complainant denied about the knowledge of any such complaint and told that they have not submitted/signed any complaint. In this context, the Deputy Conservator of Forests, Hamirpur Forest Division, Distt. Hamirpur (HP) vide his office letter No./RK/7899 dated 15/10/2022 has submitted his report in the matter wherein it

has been reported that no illicit felling has been found in the area. Copy of letter is enclosed as **Annexure-I**.

The Mining Officer Hamirpur, Distt. Hamirpur (HP) vide his office letter no. 907 dated 14/10/2022 has submitted the report in the matter that no illegal mining/lifting has been found at the site under question. Copy of letter is enclosed as **Annexure-II**.

The Pradhan of Gram Panchayat Thana Dhamriana who was also present at the site during the inspection of site by the Joint Committee apprised the Chairman that the proposal for the construction of the Panchvati Park on the Government Land was approved in the Gram Sabha for the year 2021-22 and during the development of site no damage has been done to the Plants. The Pradhan of Gram Panchayat Thana Dhamriana has submitted written submission in this regard vide letter no. Nil dated 11/10/2022. Copy of the letter is enclosed as **Annexure-III**. He also apprised that some mischievous persons are continuing complaining against the Members of Panchayats /Gram Panchayat by impersonating a Villager. He also told that the complaint in the present matter was signed with the name of Sh. Pawan Kumar & others, however Sh. Pawan Kumar S/o Sh. Rumi Ram, Village Dhamriana, Distt. Hamirpur (HP) has refused that he has not submitted this application. The Pradhan of Gram Panchayat Thana Dhamriana has submitted the Proposal passed by the Gram Panchayat in Gram Sabha held on 09/10/2022 regarding request to the Govt. Departments not to consider the fake complaints which are being submitted with bad intentions by unknown persons/ without complete name and address. Copy of passed resolution No. 03 dated 09/10/2022 is enclosed as **Annexure-IV**.

The intimation letter of the Joint Inspection was also sent to the Sh. Pawan Kumar, R/o Gram Pancayat Dhamriana, Tehsil Sujapur, Distt. Hamirpur (HP) and was


requested to remain present at the site at the time of inspection of the site by the Joint Committee on 11/10/2022 along with other complainants. However, Sh. Pawan Kumar and any other complainant were not present during the site inspection by the Joint Committee. However, Sh. Pawan Kumar, S/o Sh. Rumi Ram, Village Dhamriana, Tehsil Sujanpur, Distt. Hamirpur (HP) has submitted letter no. nil dated 11/10/2022 addressed to the Pradhan of Gram Panchayat Thana Dhamriana wherein he has stated that the complaint of illegal mining and illicit felling of trees being submitted before the Hon'ble NGT is fake and baseless and requested to close the said complaint. Copy of letter is enclosed as **Annexure-V**.


Conclusion-cum-Recommendations of the Committee:


After the deliberate conversation and examining the matter on the observations made during the site inspection, the committee submits that the averments made in the application are not true and there is no uprooting of Khair Trees and illegal mining at the site under question. The said complaint/application was found to be fake on baseless facts using the name of the residents of the area. As there is no violation of HP Forest Policy and Himachal Pradesh Minor Minerals (Concession) and Minerals (Prevention of Illegal Mining, Transportation and Storage) Rules, 2015 has been found, hence no further action is required in the matter. The joint report is submitted for consideration of the Hon'ble NGT please.

With Humble Submission

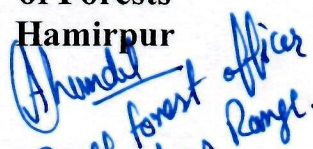

SDM Sujanpur
Distt. Hamirpur (HP)


Regional Officer,
HPSPCB Una


Dy.
Conservator
of Forests
Hamirpur

Yours Faithfully

Mining Officer
Hamirpur


Deputy Commissioner
District Hamirpur (H.P.)


Range Forest Officer
Hamirpur Range.

Annexure-I



OFFICE OF DEPUTY CONSERVATOR OF FORESTS,
HAMIRPUR FOREST DIVISION, HAMIRPUR, HP, 177001,
Phone & Fax 01972-224922, e-mail - dfohamirpur@gmail.com

No\RK\ 78 99

dated 15-10-22

To:

Regional Officer,
HP Pollution Control Board Una, HP

Subject:-

Regarding Joint Inspection in compliance to the Hon'ble NGT's order dated 30.08.2022, passed in OA NO. 514/2022, titled as Pawan Kumar vs State of HP pending therein.

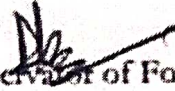
Sir,

Kindly refer to your officer letter no. HPSCB/RO/Una/DC Una/2022/1594-99 dated 23.09.2022 on the subject cited above.

In this context, the matter has been enquired through RFO Hamirpur, SDM Sujampur, Mining Officer, NGT Official, Pradhan Gram Panchayat Thana Dhamdiana and it has found that no illicit felling has been found in the area. This is for your information and necessary action please.

Encls:- As Above.

Yours faithfully,


Deputy Conservator of Forests,
Hamirpur Forest Division,
Hamirpur(HP)

संख्या : इण्ड/हमीर/भू/खनन/शिकायत- 907

कार्यालय खनि अधिकारी,

हमीरपुर, हि0 प्र0।

दिनांक :

14/10/2022

सेवा में,

क्षेत्रीय अधिकारी,

हि0 प्र0 रा0 प्रदूषण नियन्त्रण बोर्ड ऊना,

जिला ऊना (हि0 प्र0)।

विषय :-

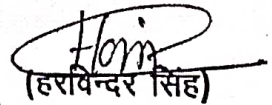
Regarding Joint Inspection in compliance to the Hon'ble NGT's order dated 30-08-2022, passed in OA No. 514/2022, titled as Pawan Kumar v/s State of HP pending therein.

महोदय,

उपरोक्त विषय के सन्दर्भ में आपके कार्यालय के पत्र संख्या : HPSPCB/RO/Una/OA. No. 514 of 2022/2022: 1701-04, दिनांक 04.10.2022, के बारे में विनम्र सूचित किया जाता है कि माननीय नेशनल ग्रीन ट्रिब्यूनल के आदेशों की अनुपालना में उपमण्डलाधिकारी (ना0) सुजानपुर की अध्यक्षता में गठित कमेटी द्वारा दिनांक 11.10.2022 को गांव रियाह, तहसील सुजानपुर जिला हमीरपुर का संयुक्त मौका निरीक्षण किया गया। जिसमें उपमण्डलाधिकारी (ना0) सुजानपुर, वन विभाग, राजस्व विभाग व राज्य प्रदूषण नियन्त्रण बोर्ड ऊना के अधिकारियों व कर्मचारियों के इलावा प्रधान व उप प्रधान ग्राम पंचायत ठाणा-धमडियाणा उपस्थित थे।

मौका निरीक्षण के दौरान स्थानीय प्रधान व उप प्रधान ग्राम पंचायत ठाणा-धमडियाणा ने बताया कि यहां पर पंचवटी पार्क का निर्माण कार्य मनरेगा के तहत करवाया जा रहा है और यहां से कोई भी खनिज अन्यत्र स्थान पर नहीं भेजा गया है, केवल पंचवटी पार्क की भूमि को समतल किया गया है। इसके अतिरिक्त मौके पर कोई अवैध खनन/दुलान का मामला नहीं पाया गया। अतः सूचना अगामी कार्यवाही हेतु प्रेषित है।

भवदीय,



(हरविन्दर सिंह)

खनि अधिकारी हमीरपुर,
जिला हमीरपुर हि0 प्र0।

कार्यालय पंचायत सामुदायिक केंद्र ठाना धमडियाना

विकास खण्ड सुजानपुर टीहरा जिला हमीरपुर (हि.प्र.)

क्रमांक

दिनांक 11/10/2022

सेवा में,

उपमंडलाधिकारी (ता०)
सुजानपुर टीहरा जिला हमीरपुर
हिमाचल प्रदेश ।

विषय -सरकारी जमीन पर खनन व पेड़ पोधों को काटने बारे शिकायत पत्र के संदर्भ में ।

महोदय,

उपरोक्त विषय के सन्दर्भ में सूचित किया जाता है ,कि National Green Tribunal के पास दायर शिकायत पत्र जो की झूठा व निराधार है,क्योंकि ग्राम पंचायत प्रधान के विरुद्ध द्वारा जिस स्थान पंचवटी पार्क की शिकायत दर्ज की गई है वहां पर ग्राम पंचायत द्वारा ग्राम सभा द्वारा अनुमोदित कार्य जो वर्ष 2021-22 स्वीकृत था जो कि सार्वजनिक व जनमानस की सुविधा हेतु सरकारी भूमि पर किया जा रहा है । और जिसे शुरू करने से पूर्व भूमि सम्बन्धी औपचारिकता को पूर्ण करने हेतु खंड विकास अधिकारी जी के कार्यालय के माध्यम से राजस्व विभाग को प्रेषित किया जा चुका है जो कि विभाग के विचारधीन है ।कार्य राजस्व गाँव रियाह खसरा संख्या 184,187 पर किया जा रहा है । कार्य पर किसी भी तरह के पेड़ पोधों को कोई नुकसान नहीं किया गया है । ग्राम पंचायत यह भी बचन देती है,कि जो भी पेड़ पोधे उस स्थान पर उगे हैं । उनको भी ग्राम पंचायत संरक्षित करेगी । क्योंकि पंचवटी के कार्य हेतु उस स्थान पर और भी पोधों को उस स्थान पर लगाया जाएगा । पंचवटी कार्य में भूमि व पेड़ों का संरक्षण किया जाएगा । जिसकी जाँच बन विभाग व राजस्व विभाग द्वारा की जा चुकी है । उसमे भी ग्राम पंचायत द्वारा कोई भी गलत कार्य नहीं किया जा रहा है । अतः जो भी शिकायत दायर है वह झूठी व तंग करने के उद्देश्य से की गई है ।अतः इस शिकायत को बंद किया जाए । आपकी बहुत मेहरवानी होगी ।

भवदीय ,

प्रधान /सचिव ग्राम पंचायत

12/10/22

11/10/2022

कार्यालय पंचायत सामुदायिक केंद्र ठाना धमडियाना

विकास खण्ड सुजानपुर टीहरा जिला हमीरपुर (हि.प्र.)

आज दिनांक 09/10/2022 को ग्राम पंचायत /ग्राम सभा ठाना धमडियाना की बैठक अध्यक्ष श्री बामदेव जी की अध्यक्षता में हुई। जिसमें मे निम्नलिखित प्रस्ताव सर्वसम्मति/बहुमत से पास किया।

उपस्थिति : 110/414 प्रस्ताव स.03

विषय :ग्राम पंचायत ठाना धमडियाना के विरुद्ध झूठी व निराधार शिकायतों की सुनवाई न करने बारे।

ग्राम सभा बैठक में अध्यक्ष जी ने चर्चा हेतु प्रस्ताव रखा कि, हर तीसरे दिन किसी भी अनजान व्यक्ति द्वारा ग्राम पंचायत के कार्यों को बाधित करने के उद्देश्य से ग्राम पंचायत के प्रतिनिधियों के विरुद्ध झूठी व निराधार शिकायत ऑनलाइन या झूठे शिकायत पत्र दर्ज कर पंचायत के कार्यों को बाधित कर ग्राम पंचायत को तंग किया जा रहा है। कुछ शरारती तत्वों द्वारा या कार्य काफी समय से किया जा रहा है। ये लोग ग्राम पंचायत के विकास कार्यों को बाधित करना चाहते हैं। क्योंकि ये लोग नहीं चाहते कि पंचायत का विकास हो सके ये लोग किसी न किसी बहाने झूठी शिकायत दर्ज कर पंचायत के साथ बिभागीय अधिकारियों के समय को भी बर्बाद कर रहे हैं। क्योंकि पहले भी कई शिकायतों पर अधिकारी ग्राम पंचायत को निर्दोष सिद्ध कर चुके हैं, क्योंकि शिकायतें ऐसी दर्ज की जा रही हैं जिनमें सिर्फ शिकायतकर्ता अपना नाम दर्ज करता है। शिकायतकर्ता द्वारा अन्य कोई जानकारी जैसे बहू अपने पिता/पति का नाम नहीं लिखता और गाँव का नाम भी उसमें सही नहीं होता है। जिसे ढूँढा जाना भी मुश्किल होता है। अतः भविष्य इस तरह की किसी भी शिकायत पर विचार न किया जाए जिन शिकायतों पर पूर्ण पता दर्ज न हो।

प्रस्ताव चर्चा उपरांत सर्वसम्मति से पारित हुआ। अतः प्रस्ताव प्रतिलिपि जिलाधीश महोदया जी की सेवा में भेज कर अनुरोध है, कि ग्राम पंचायत के विरुद्ध ऐसी किसी भी शिकायत पर अमल न किया जाए।

प्रतिलिपि:- उपमंडलाधिकारी (ना0) सुजानपुर टीहरा जी की सेवा में सूचनार्थ हेतु प्रेषित।

प्रतिलिपि:-जिला पंचायत अधिकारी जिला हमीरपुर जी की सेवा में सूचनार्थ हेतु प्रेषित।

प्रतिलिपि:-खंड विकास अधिकारी सुजानपुर जी की सेवा में सूचनार्थ हेतु प्रेषित।

Secretary
Gram Panchayat, Thana Dhamdiana
Dev. Block, Sujanpur Tehsil
Distt. Hamirpur (H.P.)

09/10/22

सेवा में

श्रीमान प्रधान जी
गाँव - पंचायत शाण चमडियाणा

विषय: NDT में शिकायत पत्र के संदेव में.

श्रीमान जी, मैं पवन कुमार S/O श्री रमणी राम
गाँव चमडियाणा ठाक. शाण तः मुजानपुर
जिला हरीपुर (हि० प्र०) का स्थान निवासी हूँ
यह जो शिकायत NDT में
मेरे नाम से अवैध खनन व पैड-पैथी को
कारण वाले जो शिकायत NDT में की गई है
वह झूठी व निराधार है। अतः इस शिकायत
को बन्द किया जाये।

सबदीप Rama

पवन कुमार S/O श्री रमणी राम
गाँव चमडियाणा डा० शाण
तः मुजानपुर जिला हरीपुर
(हि० प्र०)

दिनांक 11/10/2022

गवाह

राजेश कुमार
2 अंतर्गत 19510 त्रिलोक चक

11/10/2022